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PART IX

Circulars and General Letters by the Comptroller, Orissa.

OFFICE OF THE COMPTROLLER, ORISSA

No. T.M., PEF.-3-1404

FROM

B. N. SEN GUPTA, Esq.

COMPTROLLER, ORISSA

To

ALL DEPARTMENTAL DISBURSING OFFICERS IN ORISSA, E.G., PUBLIC WORKS
DEPARTMENT, FOREST DEPARTMENT, CUSTOMS DEPARTMENT AND
SALT DEPARTMENT DISBURSING OFFICERS

Ranchi, the 20th February 1943

SUBJECT—Banking and Accounting arrangements consequential to the introduction of Provincial Autonomy

SIR

I HAVE the honour to invite a reference to paragraph 7 of this office circular letter No. Ref.-3-102 dated the 18th March 1937, in which it was indicated that inter-Governmental adjustments for an official year should be made before the 15th April of the next year. To ensure that all adjustments are, as far as possible, made in the accounts of the year itself, the following detailed instructions are issued for the submission of the March accounts to my office.

2. In order that the accounts for March reach my office not later than the 7th of April positively, special arrangements will have to be made by you to incorporate in your accounts the accounts of the subordinate officers for the transactions in their offices up to and including the 31st March. You should, therefore, arrange to obtain the accounts of the subordinate officers situated at some distance from your office, for the month of March, through special messengers instead of through post. This will enable you to incorporate in your accounts the accounts of the subordinate officers up to and including the 31st March and to despatch the March accounts so as to reach my office on or before the 7th April. You should ask the subordinate officers to despatch their accounts to you positively on the 31st March evening or if that is not possible for any reason on the morning of the 1st April at the latest.

3. The Executive Engineers of Koraput and Ganjam Divisions and the Divisional Forest Officers of Ganjam Divisions and to Divisional Forest Officers, any other special arrangements are necessary to enable them to get the accounts of their subordinate officers in time for their submitting their March accounts so as to reach my office on the 7th April at the latest. The special arrangements so made by them should be intimated to me.

4. All correcting entries affecting the Central Government, other Provincial Governments (separately for each province), the Government of Burma and the Railway Department noticed after the despatch of the March accounts should be intimated to my office by telegram, on the 10th April. Even if there are no corrections the fact should be intimated by telegram on the 10th April. Post copies of all telegraphic intimations should also be sent promptly.

5. The above instructions may be carefully observed so that all adjustments with other Governments and the Railway Department may be advised by this office to the Central Accounts Office of the Reserve Bank of India before the 15th April 1943.

I have the honour to be

SIR

Your most obedient servant

B. N. SEN GUPTA

Comptroller, Orissa